

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

EIGHTH REPORT

(Presented on 23-7-1985)

The Business Advisory Committee held a sitting on Tuesday, the 23rd July, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The State Financial Corporations (Amendment) Bill, 1985.
(Consideration and passing) | 3 hours |
| (2) Discussion and voting on the Demands for Grants in respect of the State of Punjab for 1985-86. | 4 hours |
| (3) Discussion on the Resolution seeking disapproval of the Terrorist and Disruptive Activities (Prevention) Amendment Ordinance, 1985. | 2 hours |
| (4) The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1985 (To replace Ordinance).
(Consideration and passing) | |
| (5) Discussion on the Thirty-fourth Report of the Union Public Service Commission. | 3 hours |
| (6) Discussion on the Third and Fourth Reports of the Commission for Scheduled Castes and Scheduled Tribes. | 6 hours |
| (7) The Criminal Law Amendment (Amending) Bill, 1985.
(Consideration and passing) | 2 hours |
| (8) The Employment of Children (Amendment) Bill, 1985.
(Consideration and passing) | 2 hours |

3. The Committee also recommend that discussions on the following matters may be held on the days shown against each:—

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| (1) Discussion on Natural Calamities. | On Thursday, the 25th July, 1985. |
| (2) Discussion on the Textile Policy. | On Tuesday, the 30th July, 1985. |
| (3) Discussion on the Price Rise. | On Thursday, the 1st August, 1985. |

NEW DELHI;

July 23, 1985

Sravana 1, 1907 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.